

**GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
STARRED QUESTION NO. †\*58  
ANSWERED ON: 06.02.2024**

**SCHEMES IN PANCHAYATS OF MADHYA PRADESH**

**†\*58. SHRIMATI SANDHYA RAY:**

Will the Minister of Panchayati Raj be pleased to state;

- (a) the details of the schemes being run by the Ministry in the Panchayats in Madhya Pradesh;
- (b) the total amount of funds allocated to Panchayats in Madhya Pradesh particularly in Bhind and Datia districts during the last five years;
- (c) the details of work completed in the said Panchayats; and
- (d) the time by which all the works are likely to be completed along with the details thereof?

**ANSWER**

**THE MINISTER OF PANCHAYATI RAJ**

**(SHRI GIRIRAJ SINGH)**

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA  
STARRED QUESTION NO. 58 ANSWERED ON 06.02.2024 REGARDING  
SCHEMES IN PANCHAYATS OF MADHYA PRADESH**

(a) The Ministry of Panchayati Raj (MoPR) is implementing the (i) Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and their functionaries, providing infrastructural support like Gram Panchayat Bhawan and Computerisation, (ii) Incentivization of Panchayats (IoP), a Central Components of RGSA scheme, to encourage competitive spirit among PRIs under which, Awards including financial incentives are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good, (iii) Mission Mode Project on e-Panchayats (MMP-ePanchayat), a Central component of RGSA scheme under which various e-governance projects are funded towards digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs and for its overall transformation. These schemes are implemented for all rural local bodies in all the States/UTs in the Country including in the state of Madhya Pradesh and its Districts of Bhind and Datia. The Central Sector Scheme of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) is also being implemented in the State of Madhya Pradesh along with most of other States/UTs to provide the 'Record of Rights' to village households owning houses in villages.

(b) The total funds allocated/released under the Finance Commission Grants and schemes of the Ministry of Panchayati Raj to the State of Madhya Pradesh during the last five financial years is as under:

<b>Finance Commission/Scheme</b>	<b>Fund Allocated (Rs. in crore)</b>	<b>Fund Released (Rs. in crore)</b>
Finance Commission Grants	17135.89	16346.92
RGSA	*	294.80
IoP	*	12.78
(MMP-ePanchayat)	@	@
SVAMITVA&	*	0.93
<b>Total</b>	<b>17135.89</b>	<b>16655.43</b>

\* No State/district specific prior allocation of fund is made.

@ No fund is provided to the States/UTs under the scheme and instead various eGovernance projects are funded

& The scheme is under implementation since 2020-21 and limited fund is provided to the States for IEC activities.

(c) & (d) Gram Panchayat Development Planning and project execution is a continuous process. Since 2019-20 and till date, a total number of 2,975 project works have been completed in various Gram Panchayats in Madhya Pradesh utilising the Central Finance Commission grants of which 15 projects are in the Districts of Bhind and 12 projects are in the district of Datia.

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